

nology systems and attitude development for better interface with subscribers.

- Replace unserviceable and worn out telephone instruments.
- Replace fault prone overhead lines by underground cables.
- Provide cable ducts.
- Replace fault prone cables.
- Lay underground cables to reduce overhead lines.
- Carry out Block wiring in multi storied buildings. s
- Pressurise all primary, secondary and junction cables (PCUT).

[*Translation*]

F.M. Transmitter at Pune

1884. SHRI GOVINDRAO NIKAM: Will the Minister of INFORMATIONAL BROADCASTING be pleased to state:

(a) whether the Government propose to increase the range of F.M. transmitter Pune;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Does not arise.

(c) The range of the existing 6 KM FW Transmitter is considered adequate.

Doordarshan Centre at Sahibganj, Bihar

1885. SHRI SIMON MARANDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a Doordarshan Centre at Sahibganj district headquarter in Bihar;

(b) if so, the details thereof;

(c) the estimated expenditure involved therein and by when it is likely to be commissioned; and

(d) the number of district headquarters in Bihar where Doordarshan Centres have not been set up so far?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Sahibganj district headquarter lies within the coverage area of the high power (10 KW) TV transmitter at Katihar. There is, therefore, no proposal to set up a separate TV transmitter at Sahibganj.

(b) and (c). Do not arise.

(d) Out of the 42 district headquarter towns in Bihar (as per 1991 census) TV transmitters are at present functioning at 26 district headquarter towns and 10 other district headquarter towns lie within the coverage area of nearby TV transmitters. TV transmitters are presently under implementation at the remaining 6 district headquarter towns.

Modernisation of Telephone Exchanges In Bareilly, U.P.

1886. SHRI RAJVEER SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to modernise the telephone exchanges in Bareilly district of Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which these are likely to be modernised?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes Sir.

(b) and (c). (i) 8 out of 22 total telephone exchanges working in Bareilly district have already been modernised.

(ii) 10 telephone exchanges are planned to be modernised by electronic exchanges during 1992-93 and one telephone exchange at Bareilly during 1993-94.

(iii) Remaining three telephones exchanges are planned to be modernised progressively during 8th five year plan.

[English]

Delay In Execution of Hirakund Stage III Project

18-7. SHRI K. P. SINGH DEO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether there has been inordinate delay in the execution of Hirakund stage-III project in Orissa;

(b) if so, the reasons therefor; and

(c) the steps taken to expedite the execution of the project?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) to (c). Hirakund Stage-III Project envisages power development in the

Mahanadi river utilising available head over a stretch of 80 km. The project was administratively approved by the State in November, 1990 only. Water and power Consultancy Services (India) Limited has been entrusted with the job of preparation of detailed project report by the State Government.

Telephone MOU with Toil

1888. SHRI SANDIPAM BHAGWAN THORAT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Department of Telecommunications have signed memorandum of understanding with Telecommunications Consultants India Limited; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) Yes Sir, a Memorandum of Understanding (MOU) has been signed by Department of Telecommunications with Telecommunications Consultants India Limited (TCIL) for the year 1992-93.

(b) The document specifies the Objectives of the Company, targets in respect of important performance parameters to be achieved by the Company during 1992-93 as well as the enhanced delegation of powers and other support to be given by the Government to the Company.

2. As per MOU the salient objectives of the Company are:-

(i) To expand and sustain its operations in overseas market by developing proper marketing strategies;

(ii) To increase progressively the